

PROGRAMME**Subject : "The Way Forward for TDSAT"****29th March 2008 at Cidade de Goa, Goa**

09.30 am to 10.00 am

Registration of delegates

INAUGURAL SESSION

10.00am to 10.10am

Address by **Mr. K. Sridhara**, Member (Technology), Department of Telecommunications Covering Historical Perspective of the Regulations under TRAI Act, 1997.

10.10am to 10.20 am

Address by **Lt. General D.P.Sehgal**, Former Member TDSAT

10.20 am to 10.30 am

Address by **Hon'ble Mr Justice N. Santosh Hegde**, Former Judge Supreme Court of India & Former Chairperson TDSAT and Presently Lokayukta, State of Karnataka

10.30.am to 10.40 am

Inaugural Address by **Hon'ble Mr. Justice Swatanter Kumar**, Chief Justice, Bombay High Court

10.40.am to 10.50 am

Address by **Hon'ble Mr. Justice Arun Kumar**, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).**TEA BREAK****BUSINESS SESSION**

11.15 am to 11.35 am

Opening remarks and introduction of the panelists by Chairman of the session
General D.P.Sehgal, Former Member, TDSAT**Lt.**

11.35 am to to 1.30 pm

Presentations by :

- (i) Mr. Manjul Bajpai, Advocate on "Evolution of Judicial Mechanism in Telecom & Broadcasting Sectors in India"
- (ii) Mr. Anuj Gandhi, CEO, DEN Digital Entertainment Network Pvt. Ltd. on "MSO and the Regulatory Framework"
- (iii) Mr. Jawahar Goel, President, Indian Broadcasting Foundation on "Regulating the Broadcasting Sector : Less or More"
- (iv) Mr. Kuldeep Goyal, CMD, Bharat Sanchar Nigam Limited on "Regulations in the Era of Rapid Technological Changes"
- (v) Mr. S.C.Khanna, Secretary General, AUSPI on "Mechanism for Consumer's Grievances in Private Telecom"
- (vi) Mr. Meet Malhotra, Advocate on "Consumer Rights under TRAI Act, 1997"
- (vii) Mr. T.V.Ramachandran, Director General, COAI on "Laissez Faire or Regulation: The Industry's Choice"
- (viii) Mrs. Roop Sharma, President, Cable Operators Federation of India on "The Need for Regulations : The Cable Operators' Perspective"
- (ix) Mr. Ramji Srinivasan, Senior Advocate on "Competition and Regulations"
- (x) Mr. Sudhakar V. Velankar, Secretary, Grahak Hitvardhini on "Regulations - Expectations of Consumers"

01.30 pm to 01.35 am

Vote of Thanks

The speakers would make a brief presentation of 5 minutes which would be followed by a panel discussion with interactive participation of the audience and to be moderated by Lt. General D.P.Sehgal.

LUNCH**DINNER**

On conclusion of the TDSAT Seminar a Dinner is also being hosted by AUSPI at Goa Marriott Resort, Goa on Saturday 29th March 2008

